

PROCEEDINGS OF THE DISTRICT LEGAL SERVICES

AUTHORITY, MYSURU.

- READ:-**
1. Schedule-1 to the Karnataka State Legal Services Authorities Rules 1966 under the heading "District Legal Services Authorities".
 2. Chapter 14, Regulations No.36 of Karnataka State Legal Services Authorities Regulations 1997.
 3. Relevant provisions of Karnataka State Legal Services Authorities Act of 1987 and KSLSA Rule 1996 and further amendments made from time to time.
 4. KSLSA letter No. 3 ADM 2007 dated 04-08-2015.
 5. Karnataka Government Order No. Law 123 LAD 014 dated 24-07-2015.
 6. KSLSA Letter No. 150/ADM/2014 dated 03-08-2015.
 7. Resignation letter dated 01-06-2016 of Sri M. Rajesh, Administrative Assistant, DLSA., Mysuru.
 8. Notification of DLSA., Mysuru in No: DLSA/MYS/ADM/496/2016 dated: 08-06-2016 calling for the applications for the post of Administrative Assistant.
 9. Interview held on 13-07-2016 & 14-07-2016.
 10. Notification No.DLSA MYS/605/2016 dated 19-07-2016. Selecting the Candidate for the post of Administrative Assistant.

Order No: DLSA/MYS/ | /2016, Dated: 19-07-2016.

Sri. M. VENKATESH son of M.Venkataiah, residing at # 10953, 2nd Stage, Vijayanagara, 4th Stage, Mysuru-570017, presently residing at # 678, 2nd Main, Gokulam, 3rd Stage, Mysuru-570002, is hereby appointed as Administrative Assistant in the Office of the District Legal Services Authority, Mysuru, on the following conditions:-

1. The monthly consolidated pay is Rs.8,000/- and mobile allowance of Rs. 300/-.

2. The appointment is purely on temporary basis for a period of one year from 19-07-2016 or until further orders, whichever is earlier.
3. He shall report to duty within seven days from the date of the receipt of the this order, before the undersigned.
4. He shall not indulge in any activity or occupation which is inconsistent with the Interest of the Authority during the term of the employment.
5. He shall submit a declaration of non pendency of Criminal Cases against him.



Chairperson,
District Legal Services Authority
& Pr. District & Sessions Judge,
Mysuru.
*Principal District & Sessions Judge,
Chairman
District Legal Services Authority.
MYSORE-5.*

I. Copy to:

2. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
3. Sri. M. Venkatesh son of M. Venkataiah, # 678, 2nd Main, Gokulam, 3rd Stage, Mysuru-570002 to take over the charge from Smt. K. Usha, Typist and In-charge Administrative Assistant, DLSA, Mysuru.
4. Proceedings file.
5. Office Copy and spare copy.